

Tribunal on its own Motion

Versus

...Applicant(s)

State of Himachal Pradesh & Ors.

...Respondent(s)

**AFFIDAVIT OF COMPLIANCE ON BEHALF OF  
COMMISSIONER, MUNICIPAL CORPORATION  
SHIMLA, IN TERMS OF THE ORDER DATED  
10/10/2019.**

I, Pankaj Rai S/O Sh. Om Sagar Rai, aged 52 years, presently Commissioner, Municipal Corporation Shimla, do hereby solemnly affirm and declare as under.

1. That this Hon'ble Tribunal vide order dated 10.10.2019 was pleased to issue further directions for filing compliance report in the matter.
2. That in compliance to the aforesaid directions, the Municipal Corporation Shimla have initiated following additional steps so as to ensure that the plastic waste does not enter into nallahs and drains and further pollute the water bodies.
3. That the violations pertaining to garbage littering and further dumping in the water bodies including nallahs are being kept under check through CCTV cameras installed at some locations and by way of this mechanism 19 such violations have been caught recently. Besides initiating relevant action as per law, the footage is being

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4. That as per Resolution passed by MC House recently, the spot fines pertaining to littering is being implemented, whereby Rs 500/- fine shall be levied on the individual found littering in public place, and in case the individual refuses to pay on the spot, then the same shall be realized at the increased rate of Rs 1000/- of which Rs 500/- shall be realized as user fee. It has been further decided that Rs. 250/- of the user fee realized shall be awarded as incentive to the person providing evidence of littering which may help Municipal Corporation Shimla to check littering in a more effective way by involving the community at large.
5. That the identification of additional vulnerable locations over hillsides and nallahs for fencing/ installation of Mesh Jaalis is being undertaken as a continuous ongoing process so as to prevent plastic waste from entering the drains & nallahs. The additional 31 identified points are under process of installation, which shall be completed within the next three months.
6. That channelization of Nallahs alongwith their fencing in MC Shimla has been considered under Shimla Smart City Project, which shall also go a long way towards preventing plastic waste from entering water bodies. Initially two major nullah of Krishna Nagar has been identified on a pilot amounting to Rs. 8.0 crores under Shimla Smart City Project. The tender for the same is expected to be invited by



& hills. The staff has been educated to ensure that the segregated waste terminates at the plant site only so that the same can be processed in a better way resulting in good quality of RDF which may be transported to cement plants unless energy generation starts at plant.

8. That MC Shimla has also started conducting meetings with all Ward Committees which are notified for each Ward, and comprising of local residents representing the Ward and chaired by concerned Ward Councilor. The members of the Ward Committees are educated about the issues related to cleanliness and sanitation in the Ward, source segregation, issues relating to open littering which tends to enter drain and nullahs and violators not handing over garbage to MC Shimla, etc are being taken up by the Committee.
9. That in order to curb monkey/stray animal menace along-with ensuring elimination of hotspots, which tend to emerge around the dumpers placed in town and further flowing into drains/nullahs. MC Shimla has now reduced the total strength of dumpers to 15, which shall also be removed once dedicated vehicles are procured for each Ward, which is under process through Shimla Smart City Project. These new covered vehicles having capacity of 4-6 tons (approximately) will move around in respective wards throughout the day unless the entire garbage generated in the town in a particular day

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dumpers for hours together. Moreover, the absenteeism on the part of door to door garbage collectors resulting in throwing of garbage by the residents in open hot spots will be taken care of by these vehicles. Further Special Purpose Vehicles equipped with special facilities like mechanized Road Sweeping, Jetting equipment, Litter Picking with Hydraulic system, etc are also in the last stage of procurement under CSR. It is expected that these measures shall also help in improvising the sanitation condition in Shimla town and arresting flowing of plastic in its way to hills, drains and ultimately to nullahs.

10. That Safai Abhiyans are being carried out on regular basis along the GVPs, hillsides, nullahs, etc. so as to ensure cleanliness and sanitation and prevent garbage from entering the water bodies. The 315 no. of cleanliness drives was conducted since 1<sup>st</sup> May 2019 to 30<sup>th</sup> November 2019 and about 780 kgs of Plastic waste collected and transported to Waste to Energy Plant situated at Bhariyal and further converted into Refuse Derived Fuel (RDF) and transported to Ultra Tech and Ambuja cement industries. It is submitted that currently Municipal Solid Waste (non segregated) is being processed at MSW plant at Bhariyal and no separate plastic is being handled. However some amount of RDF generated out of MSW is being transported to Ultratech and Ambuja Cement plants and the rest is being stacked at plant. A total of 3055 Ton of RDF was transported to

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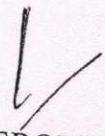


... good quality of RDF which will be more acceptable to cement plants until the power generation starts at Waste to Energy Plant at Bhariyal.

That I, the above named deponent do hereby solemnly affirm and declare that the contents of Para 1 to 10 of my affidavit are true to the best of my knowledge as derived from the official record. No part of it is false and nothing material has been concealed there from.

Verified at Shimla on this the 18<sup>th</sup> day of December, 2019.

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DEPONENT

Identified by Sh. Smt. ....

Certified that the contents of this affidavit/documents were read over to the deponent/ executant/s in vernacular, which He/She admitted to be true at the time of making of it. deponent/s/executant/s Identified by Sh./Smt. ....  
*Sh. Parulraj Rai*  
*Sh. Roshan Lal*  
*M.C. Saini*  
Public Notary  
Shimla  
18/12/19.